

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4854
ANSWERED ON:23.05.2006
FIRE INCIDENTS IN DELHI
Pathak Shri Brajesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of fire incidents occurred in Delhi, particularly in Jhuggi-Jhopari;
- (b) the total number of persons died and injured and loss of property suffered in such incidents during each of the last three years;
- (c) the main causes of the outbreak of fire;
- (d) the steps taken/being taken by the Government to provide relief to the victims of fire and for their rehabilitation;
- (e) whether each incident of fire was got investigated during the said period;
- (f) if so, whether the Government has received investigation report in regard to each incident of fire;
- (g) if so, the steps taken by the Government on the findings of the Investigation reports; and
- (h) the steps taken by the Government to prevent such incidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) & (b): The number incidents of fire, particularly in jhuggi jhoparis, and the number of persons who lost their lives and those who suffered injuries in fires in Delhi during the years from 2003-04 to 2005-06 is indicated below:

Year	No. of incidents of fire	No. of deaths	No. of injured persons
2003-04	127	235	1334
2004-05	151	272	1687
2005-06	126	154	2176

(c): The main causes for outbreak of fire include explosion/leakage of gas cylinders, short circuits of electricity, and fire caused by smoking by jhuggi dwellers.

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(d): Ex-gratia payments to the victims of fires are made by the Government of National Capital Territory of Delhi at he following rate:

S.No.	Nature of ex-gratia	Amount
1.	Ex-gratia in case of death of a major	Rs.1,00,000
2.	Ex-gratia in case of death of a minor	Rs. 50,000
3.	Ex-gratia for serious injury	Rs. 20,000
4.	Ex-gratia for minor injury	Rs. 1000

There is no scheme for rehabilitation of the persons rendered homeless due to fires.

(e) to (g): Investigation is carried out only in some cases depending on the circumstances, including loss of life. The number of incidents of fire in which Delhi Police undertook investigation is indicated below along with status of the cases:

Year	Number of incidents of fire	Untraced/ cancelled	Pending Investigation	Pending trial
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2003	08	07	-	1
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2004	11	08	03	-
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2005	13	08	05	-
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2006 (upto				
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30.4.2006)	12	01 (filed)	10	1
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(h): Delhi Fire Service Public organizes awareness programmes for fire hazards through lectures, demonstrations, distribution of fire safety leaflets and publicity through print/electronic media from time to time.